

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1664
TO BE ANSWERED ON DECEMBER 18, 2023

HOMES FOR URBAN POPULATION INCLUDING SLUM DWELLERS

NO. 1664. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government had announced to provide/ensure homes to all urban households by 2022, if so, whether the target been fulfilled, State-wise data,
- (b) reasons for the inability to achieve the target and the new deadline set to provide homes to all remaining urban poor;
- (c) the number of urban households that have received homes/financial help for home in the last five years;
- (d) the number of households living in slums and the number of slum dwellers given homes in the last five years, State-wise, city-wise and year-wise data along with details of the financial help provided?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) to (d): 'Land' and 'Colonisation' are State subjects. Schemes related to affordable housing in their respective urban areas are implemented by States/Union Territories (UTs). However, with the vision of Housing for All, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). ISSR component of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers.

PMAY-U adopts a demand driven approach wherein States/UTs have been mandated to carry out demand survey to cover all eligible beneficiaries through their Urban Local Bodies (ULBs)/implementing agencies. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by States/UTs, more than

1.18 crore houses have been sanctioned as on 04.12.2023. Out of the sanctioned houses, 113.42 lakh have been grounded for construction, of which 78.27 lakh are completed/delivered to the beneficiaries including slum dwellers. The State/UT-wise details of houses sanctioned, grounded and completed along with funds sanctioned under PMAY-U since inception is at Annexure-I.

Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people were living in slums across the country. As on 04.12.2023, 2.96 lakh houses have been sanctioned under ISSR vertical of PMAY-U, of which 2.26 lakh have been grounded and 1.56 lakh houses are completed/delivered to the beneficiaries. Under PMAY-U, 31.11 Lakh families living in slum areas have received benefits in different verticals of the scheme. The State/UT-wise details of houses sanctioned, grounded and completed along with funds sanctioned in the last five years (FY 2018-19 to 2022-23) under ISSR vertical of PMAY-U are at Annexure-II.

The implementation period of PMAY-U scheme which was earlier up to 31.03.2022, has been extended up to 31.12.2024, except CLSS vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

Annexure-I referred in reply to RS USQ No. 1664 due for answer on 18.12.2023

State/UT-wise details of houses sanctioned, grounded and completed along with funds sanctioned and released under PMAY-U since inception

S. No.		Name of the State/UT	Physical Progress of Houses (Nos.)			Central Assistance (₹ in Crore)	
			Sanctioned	Grounded	Completed	Sanctioned	Released
1	States	Andhra Pradesh	21,32,432	20,07,436	8,68,342	32,499.33	21,839.49
2		Bihar	3,24,996	3,03,304	1,15,932	5,108.24	2,984.08
3		Chhattisgarh	3,02,663	2,82,396	2,01,785	4,810.98	3,925.73
4		Goa	3,146	3,146	3,144	74.76	75.04
5		Gujarat	10,05,204	9,77,652	8,91,700	21,064.34	19,404.09
6		Haryana	1,15,034	92,903	66,174	2,171.64	1,573.47
7		Himachal Pradesh	12,758	12,352	9,789	215.95	199.60
8		Jharkhand	2,29,156	2,13,262	1,33,439	3,603.31	2,829.43
9		Karnataka	6,38,121	5,92,173	3,29,815	10,614.43	6,561.03
10		Kerala	1,66,752	1,46,790	1,17,235	2,772.63	2,181.79
11		Madhya Pradesh	9,61,147	9,43,757	7,29,627	15,930.45	14,716.46
12		Maharashtra	13,95,199	11,13,594	8,24,756	25,999.56	18,083.59
13		Odisha	2,03,380	1,70,449	1,38,042	3,176.98	2,350.27
14		Punjab	1,32,235	1,13,308	78,147	2,342.88	1,825.79
15		Rajasthan	2,89,446	2,55,141	1,75,567	5,437.01	4,259.64
16		Tamil Nadu	6,81,795	6,61,367	5,49,018	11,207.02	9,727.75
17		Telangana	2,50,084	2,44,219	2,24,339	4,475.66	3,314.27
18		Uttar Pradesh	17,72,301	16,74,580	13,40,499	27,894.85	24,397.89
19		Uttarakhand	65,519	55,049	32,819	1,193.38	842.96
20		West Bengal	6,68,953	6,12,193	3,78,590	10,773.50	6,921.87
Sub-total (States)			113,50,321	104,75,071	72,08,759	1,91,366.89	1,48,014.25
21	North East States	Arunachal Pradesh	8,499	8,360	6,822	182.38	161.18
22		Assam	1,76,643	1,52,164	90,928	2,674.26	1,765.66
23		Manipur	56,037	48,068	11,829	841.39	447.12
24		Meghalaya	4,758	3,786	1,171	72.35	35.04
25		Mizoram	39,605	39,215	7,530	607.80	368.91
26		Nagaland	31,860	31,841	18,954	503.91	339.05
27		Sikkim	594	449	209	10.30	7.09
28		Tripura	89,068	84,499	68,401	1,437.56	1,234.43
Sub-total (NE States)			4,07,064	3,68,382	2,05,844	6,329.95	4,358.48
29	Union Territories	A&N Islands	376	376	47	5.84	2.93
30		Chandigarh	1,256	1,256	1,256	28.78	28.78
31		D&NH and D&D	10,468	10,196	9,181	222.22	200.27
32		Delhi	29,976	29,976	29,976	692.53	692.53
33		Jammu & Kashmir	47,040	41,132	20,547	724.94	445.97
34		Ladakh	1,307	1,014	754	30.22	23.21
35		Lakshadweep	-	-	-	-	-
36		Puducherry	15,265	14,344	9,257	243.17	204.71
Sub-total (UTs)			1,05,688	98,294	71,018	1,947.71	1,598.41
Total*			118.63 Lakh	113.43 Lakh*	78.27 Lakh*	2.00 Lakh Cr.	1.54 Lakh Cr.

* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during mission period.

Annexure-II referred in reply to RS USQ No. 1664 due for answer on 18.12.2023

State/UT-wise details of houses sanctioned, grounded and completed along with funds sanctioned and released in the last five years (FY 2018-19 to 2022-23) under ISSR vertical of PMAY-U

S. No.		Name of the State/ UT	Physical Progress (Nos.)			Central Assistance (₹ in Crore)	
			Houses Sanctioned	Houses Grounded	Houses Completed	Sanctioned	Released
1	States	Andhra Pradesh	-	204	191	-	-
2		Bihar	-	-	2,650	-	-
3		Chhattisgarh	-	-	60	-	1.22
4		Goa	-	-	-	-	-
5		Gujarat	5,894	5,478	11,076	58.94	25.18
6		Haryana	367	8	456	3.67	-
7		Himachal Pradesh	-	-	-	-	-
8		Jharkhand	-	19	148	-	-
9		Karnataka	-	-	6,207	-	-
10		Kerala	-	207	596	-	11.57
11		Madhya Pradesh	-	-	3,369	-	31.48
12		Maharashtra	1,45,377	85,605	46,552	1,453.77	-
13		Odisha	400	1,531	3,847	4.00	33.28
14		Punjab	-	-	-	-	-
15		Rajasthan	-	-	154	-	-
16		Tamil Nadu	-	107	54	-	11.18
17		Telangana	-	-	256	-	-
18		Uttar Pradesh	-	1,251	1,483	-	-
19		Uttarakhand	-	357	345	-	-
20		West Bengal	-	-	-	-	-
Sub-total (States)			1,52,038	94,767	77,444	1,520.38	113.91
21	North East States	Arunachal Pradesh	-	-	1,536	-	20.79
22		Assam	108	64	-	1.08	-
23		Manipur	-	-	-	-	-
24		Meghalaya	-	-	-	-	-
25		Mizoram	-	-	104	-	1.79
26		Nagaland	-	-	247	-	-
27		Sikkim	-	-	-	-	-
28		Tripura	-	-	2,343	-	-
Sub-total (NE States)			108	64	4,230	1.08	22.58
29	Union Territories	A&N Islands	-	-	-	-	-
30		Chandigarh	-	-	-	-	-
31		D&NH and D&D	-	-	-	-	-
32		Delhi	-	-	-	-	-
33		Jammu & Kashmir	-	-	-	-	-
34		Ladakh	-	-	-	-	-
35		Lakshadweep	-	-	-	-	-
36		Puducherry	-	-	-	-	-
Sub-total (UTs)			-	-	-	-	-
Total			1,52,146	94,831	81,674	1,521.46	136.49